

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

(with office report)

Date : 24/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar,Adv.

For Respondent(s)

Mr. Shrish Kumar Misra,Adv.
Mr Soumya Kumar, Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.3 has already filed counter affidavit.

Despite last opportunity having been granted, fresh
steps for service of respondent no.4 have not been taken.

Opportunity to respondent nos. 1 and 2 to file counter
affidavit has already been declined.

Let the matter be placed before the Hon'ble Judge in
Chambers for further directions.

(PAWAN DEV KOTWAL)
Registrar